

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1684(KB)2018
RST.A (IBC)/16(KB)2022, IA(I.B.C)/1301(KB)2023,
IA(I.B.C)/406(KB)2023, IA(I.B.C)/518(KB)2022,
IA(I.B.C)/763(KB)2021, IA(I.B.C)/524(KB)2022,
IA(I.B.C)/1000(KB)2022, IA(I.B.C)/140(KB)2022,
IA(I.B.C)/1001(KB)2022, IA(I.B.C)/1022(KB)2023,
IA(I.B.C)/1284(KB)2023, IA(I.B.C)/898(KB)2023,
IA(I.B.C)/1400(KB)2023, IA(I.B.C)/1149(KB)2022,
IA(I.B.C)/646(KB)2022, IA(I.B.C)/1035(KB)2021,
IA(I.B.C)/84(KB)2022, IA(I.B.C)/347(KB)2022,
IA(I.B.C)/1173(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	JAYANTA BANERJEE VS INCAB INDUSTRIES LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Dr. Abhishek Manu Singhvi, Sr. Adv.] For the SRA
Mr. Orijit Chatterjee, Adv.]
Ms. Swati Dalmia, Adv.]
Ms. Sabarni Mukherjee, Adv.]

Mr. Abhinav Vashist, Sr. Adv.] For the Resolution Professional
Mr. Shaunak Mitra, Adv.]
Mr. Siddharth Makkar, Adv.]

Mr. Kevic Setalvad, Sr. Adv.] For the Tropical Venture
Mr. Abhijit Sinha, Sr. Adv.]
Mr. Prantik Garai, Adv.]

Mr. Kuldip Mallik, Adv.] For Kamala Mills Ltd.
Ms. Divya Sharma, Adv.]

Mr. Abhrajit Mitra, Sr. Adv.] For the Pegasus ARC in
Ms. Aasia Hasan, Adv.] IA(I.B.C)/140(KB)2022
Mr. Mayank Saha, Adv.]
Ms. Arhya Chakraborty, Adv.]

Mr. S. C. Prasad, Sr. Adv.] For PF Authority in IA(I.B.C)/1400(KB)2023
Mr. Avijit Tewary, Adv.] and IA(I.B.C)/1954(KB)2023

Mr. Akhilesh Shrivastava, Adv.] For Bhagwati Singh
Mr. Akash Sharma, Adv.]
Mr. Prince Verma, Adv.]

ORDER

1. Ld. Sr. Counsels/Counsels appearing on behalf of the parties present.
2. **IA(I.B.C)/406(KB)2023:**
 - a. Heard Ld. Counsel Mr. Akhilesh Shrivastava appearing on behalf of Bhagwati Singh in part.
 - b. List this matter for continuation of arguments on **15.07.2024**.
3. **IA(I.B.C)/518(KB)2022 and IA(I.B.C)/140(KB)2022:**
 - a. Post these matters for arguments on **03.07.2024**.
4. **IA(I.B.C)/1284(KB)2023 and IA(I.B.C)/1301(KB)2023:**
 - a. Post these matters for arguments on **08.07.2024**.
5. List the main CP along with rest of the IAs' for further consideration on **15.07.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)